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फोटो प्रदर्शनी, पंडित पंत के जीवन के विभिन्न पहलुओं पर पोस्टरों के निर्माण का कार्य सूचना और प्रसारण मंत्रालय द्वारा किया जा रहा है । राज्य स्तरीय समारोहों तथा विदेश स्थित भारतीय मिशनों में समारोहों की भी परिकल्पना की गई है ।

डा॰ श्री कृष्ण सिन्हा की राष्ट्रीय समिति को प्रथम बैठक में तैयार किए गए कार्यक्रमों में स्मारक टिकट जारी करना, पटना में आदमकद प्रतिमा की स्थापना करना, एक प्रामाणिक जीवनी और लोकप्रिय संक्षिप्त जीवनी का प्रकाशन श्री कृष्ण सिन्हा से सम्बद्ध संस्थाओं को सुदृढ़ बनाना, वयोवृद्ध स्वतंत्रता सेनानियों को बैठक तथा पटना और नई दिल्ली में स्मारक व्याख्यान आयोजित करना जैसे कार्यक्रम भी शामिल हैं । राज्य सरकारों से भी शताब्दी मनाने का अनुरोध किया गया है ।

ये कार्यंक्रम सम्बन्धित मंत्रालयों के माध्यम से कार्यान्वित किए जाएंगे।

Irregularities in Vlshwayatan Yogashram, Ashok Road, New Delhi

1754. SHRI SHANKER SINK VAGHELA:

SHRI DHARAM CHANDER PR ASH ANT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the inquiry report submitted to his Ministry a couple of months ago, found Vishwayatan Yogashram, Ashok Road, New Delhi guilty of irregular practices; if so, what are the details thereof;

(b) whether it is a fact that the Yogashram introduced a three month course without the approval of his Ministry and has also terminated the services of several of its employees without following the set procedures;

(c) whether it is also a fact that the salary for January, February and

March, 1987 has not been disbursed to some of their staff members; and

(d) if so, the action taken or proposed to be taken by Government in thi_3 regard?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) The inquiry report is under examination.

(b) The 3 months course was introduced by Yogashram before the management of the Institute was taken over by the Ministry of Health w.e.f 24.5.1977. Prior to this date, th_e institution was receiving assistance from the Ministry of Education. The Institute is a private registered society. The procedure for termination o" services for Govt, employees does not apply to the employees of the Institute.

(c) No, Sir.

(d) Does not arise.

Security Arrangements at Airports

1755. SHRI SANTOSH BAGRO-DIA: DR. RATNAKAR PANDEY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any uniform guidelines for security at all the airports in the country; and

(b) if so what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. These security arrangements have been design, ed to regulate entry of persons and vehicles, to ensure security of registered baggage and the aircraft and to minimise the possibility of a passenger carrying a weapon on h_s person]hand-baggage. The objective is to ensure that there is no unlawful interference with civil avialfion.

Financial crisis in Vayudoot

1756. SHPJ V. NARAYANASAMY; Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the fact that the Vayudoot service is heading for a financial crisis; and

(b) if so, what steps Government have taken to improve the Vayudoot service to become mor_e operational and Profitable?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) It will not be correct to say that Vayudoot is heading for a financial crisis.

(b) In view, of the above, the question does not arise.

Sports complexes in Tribal areas of Madbya Pradesh

1757. SHRI AJIT P. K. JOGI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a total of 222 sport_s complexes in the tribal areas of Madhya Pradesh were established during the Sixth Five Year Plan period but could not be developed due to the lack of funds and if so, whether Government have received proposals for their reorganisation in 24 complexes and for construction of buildings therein; and

(b) if so, whether the Central Government purpose *to* provide any assistance during the current year and also during the current plan period?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH

AFFAIRS AND SPORTS AND WO-MEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI MARGARET ALVA): (a) The Central Government has received no pioposal from the State Government of Madhya Pradesh for reorganisation of any sports complexes. The Central Government did not establish 222 sport_s complexes in the Sixth Plan as mentioned in the question.

(b) Does not arise.

राजधानी में गुई का व्यापार

1758. डा॰ रत्नाकर पांडेयः क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की ृपा करेंगे कि :

्रें (क) क्या सरकार को राजधानी में चल रहे गुर्दे के व्यापार के बारे में जानकारी हैं;

(ख) यदि हो, तो क्या सरकार उक्त प्रया को समाप्त करने तथा गुदी प्रति-रोपण की प्रक्रिया को सर्वसुलभ बनाने के उद्दस्य से प्रबुद्ध नागरिकों को मरणोपरान्त अपना गुदी दान करने के लिए प्रेरित करने का विचार रखती है ; और

े (ग) क्या सरकार गुदौं के परिरक्षण एवं भंडारण के लिए समुचित प्रबन्ध करने का भी विचार रखती है ?

मानव संसाधन विकास मंत्री तथा स्वास्थ्य ग्रौर परिवार कल्याण मंत्री (श्री पीo बीo नरसिंहराव) : (क) से (ग) सरकार को देश के कुछ भागों में गुर्दे के तथाकथित ग्रवैध व्यापार के बारे में जानकारी है । नैतिक कानूनी और नीतिपरक दृष्टियों से इस समस्था का जायजा लेने के लिए स्वास्थ्य और परिवार कल्याण मंत्रालय ने स्वास्थ्य सेवा महा-निदेशालय, भारतीय चिकित्सा संघ और भारतीय ग्रायुर्विज्ञान परिषद के साथ विचार विमर्श करना शुरु कर दिया है । सरकार ग्रंग प्रत्यारोपण पर एक कानून के